

- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T. 110437A/17/24]

### **Report and Accounts (2021-22) of NIRDPR, Hyderabad and related papers**

**ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूँ :-

- (a) Annual Report of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2021-22.
- (b) Annual Accounts of the National Institute of Rural Development and Panchayati Raj (NIRDPR), Hyderabad, for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 11437/17/24]

### **I. Notifications of the Ministry of Home Affairs**

### **II. Accounts (2022-23) of NHRC, New Delhi and related papers**

### **III. Report and Accounts (2022-23) of CDRI, New Delhi and related papers**

**गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 683(E), dated the 25<sup>th</sup> September, 2023, publishing the Foreign Contribution (Regulation) Amendment Rules, 2023, under Section 49 of the Foreign Contribution (Regulation) Act, 2010.

[Placed in Library. See No. L.T. 11438/17/24]

- (ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 201 in the Weekly Gazette dated the December 31, 2023 - January 6, 2024, publishing the Ministry of Home Affairs, Assam Rifles, Subedar Major (Religious Teacher), Group 'B' Post, Recruitment Rules, 2023, under Section 167 of the Assam Rifles Act, 2006.

[Placed in Library. See No. L.T. 11439/17/24]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949:-

- (a) G.S.R. 857(E)., dated the 22<sup>nd</sup> November, 2023, publishing the Central Reserve Police Force, Assistant Sub-Inspector (Motor Transport) Technical Cadre, Group 'C' Post Recruitment Rules, 2023.
- (b) G.S.R. 865(E)., dated the 24<sup>th</sup> November, 2023, publishing the Central Reserve Police Force, Assistant Sub-Inspector (Tailor) Tradesmen Cadre, Group 'C' Post Recruitment Rules, 2023.

[Placed in Library. See No. L.T. 11160/17/24]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (5) of Section 35 of the Unlawful Activities (Prevention) Act, 1967: -

- (a) S.O. 5491(E)., dated the 29<sup>th</sup> December, 2023, amending the Fourth Schedule to the said Act, by inserting the name of Lakhbir Singh @ Landa in that Schedule.
- (b) S.O. 02(E)., dated the 1<sup>st</sup> January, 2024, amending the Fourth Schedule to the said Act, by inserting the name of Satwinder Singh @ Satinderjit Singh @ Goldy Brar in that Schedule.

[Placed in Library. See No. L.T. 11162/17/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 34 of the Protection of Human Rights Act, 1993: -

- (a) Annual Accounts of the National Human Rights Commission (NHRC), New Delhi, for the year 2022-23, and the Audit Report thereon.
- (b) Statement by Government accepting the above Accounts.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L.T. 11161/17/24]

III. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Coalition for Disaster Resilient Infrastructure (CDRI), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Coalition.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11163/17/24]

**Statements showing action taken by the Government on the various Assurances, Promises etc. given during various Sessions**

SHRI V. MURALEEDHARAN: Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each: -

- |                         |                                       |
|-------------------------|---------------------------------------|
| 1. Statement No. XXXIV  | Two Hundred and Twenty Fifth, 2012    |
| 2. Statement No. XXXIII | Two Hundred and Thirtieth, 2013-14    |
| 3. Statement No. XXI    | Two Hundred and Forty First, 2016     |
| 4. Statement No. XIV    | Two Hundred and Forty Fourth, 2017-18 |
| 5. Statement No. XX     | Two Hundred and Forty Sixth, 2018     |
| 6. Statement No. XV     | Two Hundred and Forty Ninth, 2019     |
| 7. Statement No. XVI    | Two Hundred and Fifty First, 2020     |
| 8. Statement No. XV     | Two Hundred and Fifty Third, 2021     |
| 9. Statement No. XIII   | Two Hundred and Fifty Fourth, 2021    |
| 10. Statement No. X     | Two Hundred and Fifty Sixth, 2022     |
| 11. Statement No. V     | Two Hundred and Fifty Seventh, 2022   |
| 12. Statement No. V     | Two Hundred and Fifty Eighth, 2022    |
| 13. Statement No. IV    | Two Hundred and Fifty Ninth, 2023     |
| 14. Statement No. II    | Two Hundred and Sixtieth, 2023        |
| 15. Statement No. I     | Two Hundred and Sixty Second, 2023    |

[Placed in Library. For 1 to 15, see No. L.T. 11440/17/24]

**Reports and Accounts (2021-22 and 2022-23) of various organisations and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): Sir, I lay on the Table—

- (A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-
- (i) (a) Annual Report and Accounts of the National Industrial Corridor